

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 908 of 2020

In the matter of:

Hero Fincorp Ltd.

....Appellant

Vs.

Liquidator of TAG Offshore Ltd.

....Respondent

Present:

Appellant:

Mr. Prathamesh Kamat, Sr. Advocate

Mr. Shantanu Singh, Advocate

Mr. Aditya Prasad, Advocate

Respondent:

Mr. Amir Ariswala, Mr. Arpan Behl, Mr. Dhrupad

Vaghani, Advocates

ORDER

(Through Virtual Mode)

18.01.2021: Due to paucity of time, the matter could not be taken up today.

List this matter on **16th February, 2021.**

**[Justice Bansi Lal Bhat]
Acting Chairperson**

**[Dr. Ashok Kumar Mishra]
Member (Technical)**

**[Dr. Alok Srivastava]
Member (Technical)**

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